HARYANA VIDHAN SABHA

Un-Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 24^{TH} February, 2012.

PROTECTIONS OF COMMON LANDS

- **133. SH. PARMINDER SINGH DHULL, M.L.A.**: Will the **Chief Minister** be pleased to state:-
 - a) the steps taken by the state Government to prevent unfair and illegal use of the village common lands (Shamalat) and to protect the common interest of villagers and village Panchayats;
 - b) the policy measures initiated by the state Government to improve the potentiality of common lands to earn more income for the village Panchayats in the state; and
 - c) the yearly account (2005 onwards) of Julana constituency with respect to the 'availability' vis-à-vis 'usage' of the village common land?

Chandigarh: The 17TH February, 2012 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha